

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO.4180  
**TO BE ANSWERED ON 26<sup>TH</sup> MARCH, 2025**

**TRANSPARENCY IN DISTRIBUTION OF FOODGRAINS UNDER PMGKAY**

4180. SHRI VISHNU DATT SHARMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is implementing the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) to provide free foodgrains to eligible beneficiaries, especially in the State of Madhya Pradesh;
- (b) if so, whether the Government has identified and covered all eligible beneficiaries in the districts of Katni, Panna and the town of Khajuraho in the Khajuraho Parliamentary Constituency;
- (c) if so, the details thereof and the measures taken by the Government to ensure the effective and transparent distribution of foodgrains; and
- (d) if not, the reasons therefor and the steps being taken by the Government to address the issue?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
**(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)**

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- (a): The Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) is being successfully implemented in all the States/UTs including state of Madhya Pradesh. At Present, against the intended coverage of 81.35 crore beneficiaries, the States/UTs have identified 80.56 crore beneficiaries.
- (b): The PMGKAY scheme is operated under the joint responsibility of the Central and the State Governments. The responsibility for identification of beneficiaries, within the coverage determined for the State/UT, rests with the concerned States/UTs. At present, the State Government of Madhya Pradesh has identified 534.79 lakh beneficiaries, which is 97.87% of the intended coverage determined for the State of Madhya Pradesh. District wise data of identification & coverage of beneficiaries is not maintained by Central Government.

(c) & (d): In order to ensure the effective and transparent distribution of foodgrains and reduce leakages in the PDS, the ration cards/beneficiaries database have been completely digitized (100%) in all States/UTs. The transparency portal and online grievance redressal facility/Toll-free number have been implemented in all States/UTs. Also, online allocation has been implemented in all States/UTs (except UTs of Chandigarh, Puducherry and Urban area of Dadra & Nagar Haveli, which have adopted DBT Cash Transfer scheme) and the supply chain has been computerized in 31 States/UTs. Further, 5.41 lakh (99.6%) out of total 5.43 lakh Fair Price Shops (FPSs) have been automated by installing ePoS devices for the distribution of foodgrains in a transparent manner (electronically) through biometric/Aadhaar authentication of beneficiaries under the PDS system.

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